

## **Tipperah Tea Corporation Ltd. Vs State Of Tripura And 5 Ors.**

**Court:** Tripura High Court- Agartala

**Date of Decision:** Jan. 16, 2024

**Hon'ble Judges:** Arindam Lodh, J

**Bench:** Single Bench

**Advocate:** Suman Bhattacharya, S.S. Dey, A. Chakraborty, Samarjit Bhattacharjee

### **Judgement**